

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 430/2016

IN THE MATTER OF:

M/s. Punjab National Bank
Vs.
M/s Jagat Projects Limited

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 433(e)& 434

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

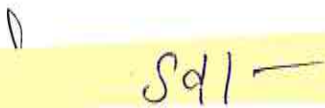
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :-

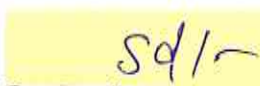
For the Respondent :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 18th July, 2017.



R. VARADHARAJAN
MEMBER (JUDICIAL)



(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (07.07.2017)